

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP (IB) No.72/Chd/Hry/2017

In the matter of:

Bank of India.Petitioner-Financial Creditor.

Versus.

Vegan Colloids Limited.Respondent-Corporate Debtor.

Present: Mr.Sanjay Bhatt, Advocate for petitioner-Financial Creditor.
Mr.Anand Chhibbar, Senior Advocate with Mr.Gaurav Mankotia, Advocate for respondent.

Sufficient time consumed in the other case listed for today. Learned senior counsel for the respondent was not available on the first call. The petitioner's counsel submits that he has to go early as he has a matter fixed at Allahabad tomorrow. The matter is adjourned to 21.11.2017 for arguments.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

November 17, 2017.
Ashwani